

**2024**  
**HIGH COURT, APPELLATE SIDE**  
**CALCUTTA**  
**NOTIFICATION**

**No. 6739- R (JS)**

**Dated, Calcutta, 31<sup>st</sup> July, 2024**

In terms of Notification No. 6738-R (JS) dated 31.07.2024, this is for information of all concerned that the following 87 (eighty seven) Officers of the West Bengal Judicial Service belonging to the substantive post of Civil Judge (Senior Division)/Chief Judicial Magistrate/Additional Chief Judicial Magistrate, now posted as mentioned against each of their names in the following table, are eligible in order of seniority from the existing Gradation List and coming under the zone of consideration in the process of selection for promotion as Additional District & Sessions Judge towards filling up the 29 (twenty nine) vacancies in Fast Track Courts.

<b>Sl. No.</b>	<b>NAME OF THE OFFICERS</b>	<b>PRESENT POSTING</b>
1.	<b>Shri Tito Rob</b>	CJ(SD), Jhargram
2.	<b>Shri Sambhu Sarkar</b>	CJ(SD), Basirhat, North 24-Parganas
3.	<b>Shri Sabyasachi Chatteraj</b>	CJ(SD), 1 <sup>st</sup> Court, Berhampore, Murshidabad
4.	<b>Shri Sudip Bhattacharya</b>	ACJM, Serampore, Hooghly
5.	<b>Shri Sanjay Chowdhury</b>	CJM, Krishnagar, Nadia
6.	<b>Shri Ratan Kumar Gupta</b>	CJM, Jalpaiguri UOT as CJM, Malda
7.	<b>Shri Sumit Adhikari</b>	CJM, Jhargram UOT as CJ(SD), Raiganj, Uttar Dinajpur
8.	<b>Shri Tarun Kumar Mondal</b>	CJM, Mayabunder, A & N Islands
9.	<b>Shri Prasun Ghosh</b>	CJM, Raiganj, Uttar Dinajpur
10.	<b>Shri Indranil Chatterjee</b>	CJ(SD), Baruipur, South 24-Parganas
11.	<b>Smt. Rina Talukdar</b>	CJM, Sadar, Purulia UOT as Deputy Registrar, West Bengal Human Rights Commission, Calcutta on deputation
12.	<b>Sri Biswanath Pramanik</b>	CJ(SD), Katwa, Purba Bardhaman UOT as CJ(SD), 2 <sup>nd</sup> Court, Baruipur, South 24-Parganas
13.	<b>Sri Hindol Roy</b>	CJ(SD), 1 <sup>st</sup> Court, Paschim Medinipur
14.	<b>Sri Sujit Kumar Bandyopadhyay</b>	CJ(SD), 2 <sup>nd</sup> Court, Malda Sadar
15.	<b>Sri Saibal Dutta</b>	CJ(SD), Ghatal, Paschim Medinipur UOT as CJM, Barasat, North 24-Parganas
16.	<b>Smt. Krishnanjana Ray</b>	CJ(SD), Sadar, Purba Bardhaman UOT as CJM, Bankura Sadar
17.	<b>Sri Arnab Dutta</b>	ACJM, Kakdwip, South 24-Parganas UOT as CJM, Cooch Behar
18.	<b>Smt. Suparna Chaudhury</b>	CJ(SD), Sealdah, South 24-Parganas
19.	<b>Smt. Aditi Ghosh</b>	Secretary, DLSA, Murshidabad
20.	<b>Smt. Hemantika Sundas</b>	CJ(SD), Raiganj, Uttar Dinajpur UOT as Secretary, DLSA, South 24-Parganas
21.	<b>Smt. Jayati Saha</b>	Registrar, Howrah Sadar
22.	<b>Sri Megh Dorji Moktan</b>	CJM, Alipurduar
23.	<b>Sri Susangeet Kumar Das</b>	CJ(SD), Chandannagar, Hooghly UOT as ACJM, Bishnupur, Bankura
24.	<b>Mr. Edwin Lepcha</b>	CJM, Kalimpong UOT as CJM, Jalpaiguri
25.	<b>Smt. Suparna Ray-II</b>	CJM, Birbhum
26.	<b>Sm. Mou Ghatak Majumdar</b>	Secretary, DLSA, Calcutta

27.	<b>Smt. Sutapa Mullick</b>	Secretary, DLSA, Purba Bardhaman
28.	<b>Sri Soumitra Kumar Ganguly</b>	CJ(SD), 2 <sup>nd</sup> Court, Tamluk, Purba Medinipur UOT as ACJM, Tehatta, Nadia
29.	<b>Sri Sujoy Bal</b>	CJ(SD), Tamluk, Purba Medinipur UOT as CJM, Purulia
30.	<b>Smt. Indrani Gupta</b>	Secretary, DLSA, Raiganj, Uttar Dinajpur
31.	<b>Sri Anindya Ray</b>	Law Officer, Directorate of Drug Control, Govt. of WB
32.	<b>Smt. Tanusree Dutta</b>	CJM, Paschim Medinipur
33.	<b>Sri Mrityunjay Karmakar</b>	Judge, Small Causes Court, Sealdah, South 24-Parganas UOT as CJ(SD), 1 <sup>st</sup> Court, Sadar, Purba Bardhaman
34.	<b>Sri Shubhankar Biswas</b>	CJM, Barasat, North 24-Parganas UOT as CJ(SD), 2 <sup>nd</sup> Court, Barasat, North 24-Parganas
35.	<b>Smt. Tanima Das</b>	ACJM, Dinhata, Cooch Behar
36.	<b>Sri Anupam Sarkar</b>	Registrar, Sadar, Paschim Medinipur UOT as Secretary, DLSA, Jalpaiguri
37.	<b>Smt. Suparna Sarkar</b>	Secretary, DLSA, Howrah, on deputation
38.	<b>Sri Prabir Mahapatra</b>	ACJM, Ranaghat, Nadia
39.	<b>Sri Raja Mukherjee</b>	Deputy Registrar, West Bengal State Administrative Tribunal (SAT)
40.	<b>Smt. Dolma Sherpa</b>	CJ(SD), Islampur, Uttar Dinajpur
41.	<b>Sri Sukumar Mondal</b>	Registrar-cum-Deputy Secretary, SLSA, Kolkata, on deputation
42.	<b>Smt. Jyotsna Roy</b>	CJ (SD), Bishnupur, Bankura UOT as Registrar, District Judge's Court, Barasat, North 24-Parganas
43.	<b>Sri Ajay Raj Syangden</b>	Leave Reserve Officer, Balurghat, Dakshin Dinajpur
44.	<b>Smt. Glady Bomjan</b>	Secretary, DLSA, Jalpaiguri UOT as Judge, Bench-III, PSCC, Calcutta
45.	<b>Smt. Purba Kundu</b>	Deputy Director (Legal), Health & Family Welfare Dept., Govt. of WB
46.	<b>Sri Pabitra Sen</b>	ACJM, 2 <sup>nd</sup> Court, Kalyani, Nadia UOT as CJM, Car Nicobar, A & N Islands
47.	<b>Sri Gairik Roy</b>	CJM, Howrah
48.	<b>Sri Debashis Santra</b>	Secretary, DLSA, Purulia UOT as CJ(SD), Chandannagar, Hooghly
49.	<b>Smt. Supriya Khan</b>	ACJM, Arambagh, Hooghly
50.	<b>Sri Syama Prasad Chattopadhyay</b>	CJ(SD), Kandi, Murshidabad UOT as CJ(SD), Katwa, Purba Bardhaman
51.	<b>Sri Samrat Roy</b>	ACJM, Bidhannagar, North 24-Parganas
52.	<b>Smt. Chanda Hasmat</b>	CJM, Purba Bardhaman Sadar
53.	<b>Smt. Leena Lama</b>	CJ(SD), Serampore, Hooghly
54.	<b>Sri Madhusudan Pal</b>	Judge, 1 <sup>st</sup> Labour Court, Calcutta, on deputation
55.	<b>Sri Animesh Ghosh</b>	CJ(SD), 10 <sup>th</sup> Court, Alipore, South 24-Parganas UOT as ACJM, Khatra, Bankura
56.	<b>Smt. Jhilom Gupta</b>	CJ(SD), 2 <sup>nd</sup> Court, Alipore, South 24-Parganas
57.	<b>Smt. Leena Sharma</b>	ACJM, Raiganj, Uttar Dinajpur
58.	<b>Sri Girijananda Jana</b>	CJM, Tamluk, Purba Medinipur UOT as CJM, Asansol, Paschim Bardhaman
59.	<b>Sri Bhaskar Majumder</b>	Dy. A.G.O.T., Govt. of WB
60.	<b>Sri Abhranil Neogi</b>	Joint Registrar, Commercial Appellate Division, High Court at Calcutta
61.	<b>Smt. Euepundee Lepcha</b>	ACJM, Tufanganj, Cooch Behar UOT ac ACJM, Dantan, Paschim Medinipur
62.	<b>Smt. Srinita Das</b>	ACJM, Basirhat, North 24-Parganas

63.	<b>Syed Dilwar Hossain</b>	Registrar, Wakf Tribunal, on deputation UOT as CJM, Berhampore, Murshidabad
64.	<b>Sri Goutam Naskar</b>	CJ(SD), Arambagh, Hooghly
65.	<b>Smt. Sarmistha Ganguly</b>	CJ(SD), 1 <sup>st</sup> Court, Contai, Purba Medinipur UOT as ACJM, Raghunathpur, Purulia
66.	<b>Sri Souvik De</b>	CJM, Alipore, South 24-Parganas
67.	<b>Sri Somak Das</b>	CJ(SD), 3 <sup>rd</sup> Court, Krishnagar, Nadia UOT as CJ(SD), 1 <sup>st</sup> Court, Purulia
68.	<b>Sri Koustuv Mukhopadhyay</b>	CMM, Calcutta re-designated as CJM, Calcutta
69.	<b>Sri Debasish Panja</b>	ACJM, Bongaon, North 24-Parganas
70.	<b>Sri Swarup Kumar Chakraborty</b>	ACMM, 2 <sup>nd</sup> Court, Calcutta re-designated as ACJM, 2 <sup>nd</sup> Court, Calcutta
71.	<b>Sri Pukar Pradhan</b>	CJM, Balurghat, Dakshin Dinajpur
72.	<b>Sri Soumya Chatterjee</b>	ACJM, 2 <sup>nd</sup> Court, Haldia, Purba Medinipur UOT as CJ(SD), Kalyani, Nadia
73.	<b>Sri Sourav Kumar Jana Roy</b>	ACJM, Islampur, Uttar Dinajpur
74.	<b>Sri Sachindra Mohan Bhowmik</b>	ACJM, Diamond Harbour, South 24-Parganas
75.	<b>Sri Nirnay Tamang</b>	ACJM, 2 <sup>nd</sup> Court, Dinhata, Cooch Behar
76.	<b>Smt. Monikuntala Ray</b>	CJ(SD), 3 <sup>rd</sup> Court, Sadar, Paschim Medinipur UOT as Judge, Small Causes Court, Sealdah, South 24-Parganas
77.	<b>Smt. Arkabrati Neogi</b>	CJM, Port Blair, A & N Islands
78.	<b>Sri Himanil Bhattacharjee</b>	Competent Authority, Metro Railway, Kolkata, on deputation
79.	<b>Sri Gautam Kumar Nag</b>	ACJM, 2 <sup>nd</sup> Court, Raghunathpur, Purulia
80.	<b>Sri Sudipta Sarkar</b>	CJ(SD), Chanchal, Malda
81.	<b>Sri Binod Mahato</b>	ACJM, Katwa, Purba Bardhaman
82.	<b>Arfa Yasmin</b>	CJ(SD), Suri, Birbhum UOT as CJM, Kalimpong
83.	<b>Smt. Tshering Yangchen Lepcha</b>	Secretary, DLSA, Darjeeling
84.	<b>Smt. Uma Banerjee Singha Roy</b>	ACJM, Contai, Purba Medinipur UOT as CJ(SD), 1 <sup>st</sup> Court, Alipore, South 24-Parganas
85.	<b>Smt. Anamitra Bhattacharya</b>	CJ(SD), Alipurduar, Jalpaiguri UOT as Judge, 5 <sup>th</sup> Court, PSCC, Calcutta
86.	<b>Smt. Sanghamitra Chatterjee</b>	CJ(SD), Tehatta, Nadia
87.	<b>Sri Gourab Sen</b>	ACJM, Tehatta, Nadia UOT as CJ(SD), 9 <sup>th</sup> Court, Alipore, South 24-Parganas

All the above eligible Judicial Officers are directed to **upload the requisite 10 copies(5 Civil + 5 Criminal cases)of their contested Judgments, preferably of the year 2023 to 2024 in the PIS Portal (under Promotion tab) of the Hon'ble High Court between 5<sup>th</sup> August to 20<sup>th</sup> August,2024, positively.** If Judgments of current year are not available, the officers may alternatively to upload Judgment delivered during previous posting.

For further information, if any, make a call at (033) 2254-8065, 2243-6080 on all working days (except Saturdays) between 11-00 a.m. to 4-30 p.m.

**By Order,**

**Sd/-  
Registrar (Judicial Service)  
High Court, Appellate Side**